

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) The power needs of Delhi are proposed to be met from DESU's own generation, generation from Badarpur, and from Delhi's share in the Central Power Stations at Singrauli, Bairasiul and Salal. Delhi will also get a share from the atomic power station at Narora and Rihand Super Thermal Power Station. In addition, DESU has proposed installation of 2 units of 67.5 MW at Rajghat and 3×60 MW gas turbine units. Further, National Thermal Power Corporation has proposed implementation of the National Capital Region thermal power station at Muradnagar with a capacity of 840 MW. The transmission and distribution system will also be further strengthened.

(c) No, Sir.

(d) Does not arise.

#### Oil struck in Ganga Basin

1277. DR. A.U. AZMI : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that oil has been struck in Ganga Basin for the first time;

(b) is so, the details thereof; and

(c) the measures taken to explore the possibilities of oil and gas in the Ganga Basin ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) No, Sir.

(b) Does not arise.

(c) Detailed surveys have been conducted and 6 wells have been drilled so far in this area. A Seventh well at Gandak is under drilling.

#### Enquiry into restrictive trade practices of M/s. Motor Industries Ltd., Bangalore

1278. SHRI R.P. DAS : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that MRTP Commission initiated an enquiry against M/s. Motor Industries Ltd., Bangalore for alleged indulgence in restrictive trade practices of discrimination in supplies, refusal to supply or deal and manipulation of prices etc.;

(b) whether it is also a fact that the M/s. Motor industries Company Ltd., Bangalore have obtained a stay from Karnataka High Court against the MRTP enquiry; and

(c) if so whether the MRTP Commission is taking steps to get the stay vacated to complete the enquiry ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The MRTP Commission is making efforts to get the stay order vacated as early as possible.

#### Grants-in-aid given to Institute of Constitutional and Parliamentary Studies

1279. SHRI PIYUSH TIRKI : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state ;

(a) the total and year-wise grant-in-aid received by the Institute of Constitutional and Parliamentary Studies since 1965-66:

(b) the details of the programmes being undertaken by the Institute in the current year, with the number of persons being trained or benefited by the programmes with the respective budget;

(c) the details of the Parliamentary fellowship programmed, Diploma Courses,